

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**NOTIFICATION  
(ORDERS BY THE GOVERNOR)**

**Dated Shillong, the 12<sup>th</sup> July, 2022.**

No. LJ (A) 83/2021/169 - The Governor of Meghalaya is pleased to change the headquarter of Shri Jullius R. Marak, Asst. Public Prosecutor / Asst. Govt. Pleader, North Garo Hills, Resubelpara from Resubelpara to Williamnagar.

Sd/-  
Secretary to the Govt. of Meghalaya,  
Law Department.

Memo No. LJ (A) 83/2021/169-A,

**Dated Shillong, the 12<sup>th</sup> July, 2022.**

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong.
3. The Deputy Commissioner, North Garo Hills, Resubelpara.
4. The District & Session Judge, North Garo Hills, Resubelpara.
5. The Superintendent of Police, North Garo Hills, Resubelpara.
6. The Accountant General (A &E), Meghalaya, Shillong- 793001.
7. Shri Jullius R. Marak, Asst. Public Prosecutor / Asst. Govt. Pleader, North Garo Hills, Resubelpara.
8. The Secretary, High Court Bar Association, Shillong.
9. The Secretary, Tura Bar Association, Tura.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. The Treasury Officer, North Garo Hills, Resubelpara.
12. Law (B) Department.
13. DEO, Law Department.
14. Guard file.

By order etc.,



Addl. Secretary to the Govt. of Meghalaya,  
Law Department.